

9

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL

Allahabad Bench, Allahabad

Allahabad this the 11th day of December, 2000.

C O R A M :- Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

Orginal Application No. 1243 of 1997

1. A.K. Das S/o R.C. Das

Presently working as Semi Skilled Fitter,
Electric Loco Shed, Ghaziabad.

2. K.K. Yadav S/o D.P. Yadav

Presently working as High Skilled Fitter Gr.-I
Electric Loco Shed, Ghaziabad.

3. Ram Prasad S/o Late Madari Lal

Presently working as High Skilled Fitter Gr.- I
Electric Loco Shed , Ghaziabad.

4. Sudama Tewari S/o Late Prahlad Tewari

Presently working as High Skilled Fitter Gr.- I
Electric Loco Shed Ghaziabad.

5. B.N. Shukla S/o C.S. Shukla , Presently working as
Semi Skilled Fitter, Electric Loco Shed, GZB.

6. Gulab Chandra S/o Shiv Mohan. Presently working
as Semi Skilled Fitter, Electric Loco Shed, GZB.

7. Suresh Chandra, S/o Late Pancham Lal. Presently
working as Semi Skilled Fitter Gr. III,
Electric Locoshed , GZB.

8. Abhai Kumar Savita, S/o Chhedi Lal. Presently
working as Semi Skilled Fitter Gr. III

Electric Locoshed, GZB.

9. N.K. Tripathi, S/o Late H.N. Tripathi
Presently working as Semi Skilled Fitter Gr. III
Electric Locoshed, GZB.
10. Rama Shanker, S/o Prabhu Das, presently working
as Semi Skilled Fitter, Electric Locoshed, GZB.
11. A.K. Pandey, S/o S.D. Pandey, Presently working
as High Skilled Fitter Gr. I, Electric Locoshed, GZB.
12. L.M. Pandey, S/o K.P. Pandey, Presently working as
Supervisor, Electric Locoshed, GZB.
13. Himanshu Shekhar S/o Late Chunni Lal
Presently working as High Skilled Fitter Gr. II
Electro Locoshed, GZB.
14. R.C. Verma, S/o M.L. Verma, presently working
as High Skilled Fitter Gr. I, Electric Locoshed
GZB.
15. Ram Sironmani Bind S/o Ram Pyare, presently working
as Semi Skilled Fitter, Electric Locoshed, GZB.
16. Baldeo Prasad S/o Sri Binda Prasad, presently
working as High Skilled Fitter Gr. II, Electric
Locoshed, GZB.
17. D.N. Shukla, S/o P.N. Shukla, presently working
as High Skilled Fitter Gr. II. Electric Locoshed, GZB.
18. L.P. Rai, S/o Ambika Rai, presently working as
High Skilled Fitter Gr. I. Electric Locoshed, GZB.
19. Narendra Kumar S/o Late Chunni Lal, presently
working as High Skilled Fitter Gr.- II, Electric
Locoshed, GZB.
20. Gopal Ji Verma, S/o Sri G.M. Verma, presently
working as High Skilled Fitter Gr.II E.L. GZB.

21. Ram Prakash, S/o Late Ram Chandra, presently working as Semi Skilled Fitter, Electric Locoshed GZB.

22. Shri Ram S/o Anant Ramsad, presently working as High Skilled Fitter Gr.-I, Electric Locoshed, GZB.

.....Applicants.

Counsel for the applicants:- Sri N.P. Singh

V E R S U S

1. Union of India through Secretary, Ministry of Railways, New Delhi.

2. Divisional Manager, Northern Railway, Allahabad.

3. Divisional Railway Manager, Northern Railway, Baroda House, New Delhi.

4. General Manager (P) Northern Railway, Baroda House, New Delhi.

5. Sr. Divisional Electric Engineer, Northern Railway, Kanpur.

6. Sr. Divisional Electric Engineer, Northern Railway, GZB.

7. Sr. Divisional Personnel Officer, Northern Railway, Allahabad.

8. Sr. Divisional Personnel Officer, Northern Railway, New Delhi.

..... Respondents.

Counsel for the respondents:- Sri Prashant Mathur.

12

O R D E R (oral)

(By Hon'ble Mr. Justice R.R.K. Trivedi, V.C)

By this application under section 19 of the Act, applicants have challenged the order of transfer dt. 08.05.97 (annexure A- 1) by which certain employees of the Electric Locoshed, ^{have been transferred to} Ghaziabad from Allahabad Division ~~u~~ under control of Delhi Devision w.e.f 01.06.97. Order also speaks about maintenance of the separate seniority list of the employees transferred on differant division to Ghaziabad. Against this order applicants filed detailed representation on 28.07.97, a copy of which has been annexed as annexure A-14. The grievance of the applicants is that though options were invited from the applicants but no decision has been taken ~~u~~ either on the option submitted by the applicants ~~u~~ or representation filed by them has been decided though various reminders were given. Latest reminder was given on 22.05.97.

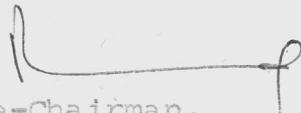
2. Considering the facts and circumstances of the case since the applicants have already approached the appropriate authority who is competent to grant reliefs to the applicants, ^u in my opinion this Tribunal ~~should~~ ^u not interfere at this stage, except for the direction to respondent No. 6 to decide the representation of the applicants expeditiously within the specified time as it is pending for last three years. Accordingly the O.A is disposed of finally with the direction to respondent No. 6 to decide the representation of the applicants by reasoned order within three months from the date a copy of this order is filed before him. It is made clear that



::5::

before passing order applicants shall be heard on various issues raised out of the transfer. In order to avoid delay it is also ~~is~~ ^{is permitted} directed to the applicants to file a fresh representation alongwith copy of this order.

3. There will be no order as to costs.



Vice-Chairman.

/Anand/